

Shri Shiv Shankar, I beg to lay on the Table:

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Law, Justice and Company Affairs for 1981-82. [Placed in Library. See No. LT-2384/81].

(2) A copy of the Report (Hindi and English versions) on Biennial Elections to the Council of States and Legislative Councils 1977-78—An analysis. [Placed in Library. See No. LT-2385/81].

(3) A copy of Notification No. S.O. 128 (E) (Hindi and English versions) published in Gazette of India dated the 24th February, 1981 making certain corrections to the Delimitation of Parliamentary and Assembly Constituencies Order, 1976, under sub-section (2) of section 9 of the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1976 and sub-section (2) of section 9 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-2386/81].

**DETAILED DEMANDS FOR GRANTS OF
MINISTRY OF TOURISM AND CIVIL
AVIATION FOR 1981-82**

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Tourism and Civil Aviation for 1981-82. [Placed in Library. See No. LT-2387/81].

**DETAILED DEMANDS FOR GRANTS OF
MINISTRY OF HEALTH AND FAMILY
WELFARE FOR 1981-82**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Health and

Family Welfare for 1981-82. [Placed in Library. See No. LT-2388/81].

REVIEW ON THE WORKING OF INDIAN DRUGS AND PHARMACEUTICALS LTD., GURGAON (HARYANA) FOR 1979-80, ANNUAL REPORT OF INDIAN DRUGS AND PHARMACEUTICALS LTD., GURGAON (HARYANA) FOR 1979-80 AND A STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Indian Drugs and Pharmaceuticals Limited, Gurgaon (Haryana) for the year 1979-80.

(ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, Gurgaon (Haryana) for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-2389/81].

12.03 hrs.

ESTIMATES COMMITTEE

TENTH REPORT

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to present the Tenth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Railways—Transportation of Essential Commodities.